

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. IA 5137/2023 In C.P. (IB)/3601(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2023**

**NAME OF THE PARTIES:- Gaurav Ashok Adukia Vs. Aakash
Tiles Pvt Ltd**
IN THE MATTER OF
**Edelweiss Asset Reconstruction Co.
Ltd.**
V/s
Aakash Tiles Pvt Ltd

**Section:Regulation 44(2), Liquidation process Regulation, 2016
U/s 7of Insolvency and Bankruptcy Code, 2016**

ORDER

IA 5137 of 2023:-None present from either side. List this matter on
07.12.2023.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)